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Title: Need to release the due share of electricity to Tamil Nadu.

SHRI A.V. BELLARMIN (NAGERCOIL): Madam, I wish to mention a matter of serious public importance which is regarding the power cut in Tamil Nadu.

Undeclared power cuts and load shedding for the past two months have paralysed normal life in Tamil Nadu. Load shedding for a minimum period of two hours in urban and semi-urban areas of Tamil Nadu have caused unbearable hardships in the routine life of the people. It is more miserable in rural areas. University and schools examinations are going on and the students find it unmanageably difficult due to load shedding and power cuts which are undeclared and [\[MSOffice83\]](#)not uniform.

The State Government came out with a statement that 380 megawatts of power was not available from the Centre and that steps are being taken to get the State's full share of power from the Centre. It is surprising to note that despite abundant seasonal rainfall in almost all the States, there is shortfall in the generation of power at hydro stations and there are disruptions in the power production of Neyveli, Ramagundam and Kalpakkam plants. The sale of power to other States and above all, establishment of new industries in Tamil Nadu, has added to the woes of power shortage of the State. The slow down in west breeze and east breeze has resulted in loss of power from wind mills.

I would request the Central Government to ensure that the State of Tamil Nadu gets its full share of power and, if possible, to compensate the shortfall in power generation at some hydro, thermal and nuclear stations so that the power situation in the State may be improved.